NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 04.01.2022 (TUESDAY)</u>

COURT -II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 409 of 2021	Gloster Ltd. Vs. Mcleod Russel India Limited & Anr.	Ajay Kumar Agarwal	Aditya Maheshwari Eshna Kumar-R1 Kumar Anurag Singh Anup Jain-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 695-696 of 2021	Gouri Shankar Chatterjee Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Raj-R1 Vikash Singh-R3 Sanjit Kr. Nayak-R2
3.	Comp. App. (AT) (Ins) No. 707 of 2021 & I.A. No. 1876 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Chemstar Organics (India) Ltd.	R.P.Agrawal	Mahesh Agarwal Divyang Chandiramani Prerana Wagh
4.	Comp. App. (AT) (Ins) No. 744 of 2021	State Tax Officer Office of Assistant Commissioner of State Tax Vs. Vijay P Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1 V. Sivasubramanian- R2
5.	Comp. App. (AT) No. 42 of 2021	Registrar of Companies, West Bengal Vs. Bhattacharyya Bottling Plant Pvt. Ltd. & Ors.	Sumit Kumar Jaiswal	Kamal Nayan-R1

For Hearing

6.	Comp. App. (AT)	Narendra Kumar Rathi	Shivam Goel	Akash Srivastava
	(Ins) No. 108 of	Vs.		(R2)
	2021	Union Roadways Ltd. & Anr.		Nikshubha Sethi
				Aishwarya Prasad
7.	Comp. App. (AT)	Sidhi Singh & Anr.	Ashutosh Gupta	Tushar Gupta
	No. 49 of 2021	Vs.		Sunil Agarwal
		Registrar of Companies & Anr.		Sumit Kr. Mishra-R2

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By order of Hon'ble Chairperson -sd/-

Registrar